

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. C.P. (IB)/607(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - AGM Capital India Private Limited

Section: - U/s 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)/607(MB)2022: -

Present: -

None present

.... Applicant.

List this matter on **03.10.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)